

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-2963(ND)2019

CORAM:

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.11.2019

NAME OF THE COMPANY: M/s. Tarun Khanna V/s. M/s. Deltronix India Ltd.

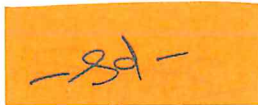
SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

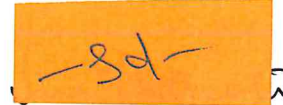
Present: Mr. S. P. Singh Chawla and Mr. Shubham Bansal, Advocates for the Petitioner

ORDER

Notice be issued to the Corporate Debtor vide all modes including through the process of the Bench returnable on 29th November 2019. Service also be effected on the Corporate Debtor through its Directors. Affidavit of service be filed.



(L. N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)